## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.542 TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2023

#### **MSP FOR PADDY FARMERS FOR KERALA**

### 542. SHRI KODIKUNNIL SURESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the details of minimum support price for paddy farmers allocated to Kerala State for the last three kharif marketing years 2020-21, 2021-22 and 2022-23;

(b) whether the Government is yet to pay certain dues or has unpaid arrears to be paid to Kerala State towards minimum support price for paddy;

(c) if so, the details thereof;

(d) whether the Government has withheld any portion of Central allocations or fraction of subsidies for want of audited statements for any reason or lapses by the Government of Kerala; and

(e) if so, the details thereof?

### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): State Government of Kerala has adopted Decentralized Procurement (DCP) mode, wherein procurement and distribution operations are carried out by State Government and its agencies.

No State-wise allocation of funds is made by Government of India for procurement of paddy.

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As per information received from the State Government, details of payment towards Minimum Support Price made to the farmers during the last three years are as under:-

Financial Year	Amount (Rs. in Crore)
2020-21	1428.81
2021-22	1451.90
2022-23	1475.01
Total	4355.72

(b) to (c): Procurement and distribution operations are carried out by State Government and its agencies. Upto 100% of the fixed and 95% of the variable cost of the incidentals are reimbursed to the DCP States for distribution of food grains under Central Schemes on the basis of Provisional Cost Sheet (PCS), which includes MSP component also among other incidentals. The provisional quarterly claims of State Governments are processed as per prevalent guidelines. This is an ongoing and continuous process and Department of Food & Public Distribution, Government of India has been continuously releasing quarterly admissible amount of food subsidy to all DCP States including Government of Kerala.

Funds to the tune of Rs. 4537.73 crore have been released to the State Government of Kerala towards distribution of food grains for Central Schemes during the last three years.

(d) to (e): As per existing guidelines, 5% amount of admissible subsidy is being withheld due to non-submission of annual audited accounts beyond 5<sup>th</sup> year and further by 2% for each subsequent year subject to a maximum of 10% of the admissible amount of food subsidy. Annual audited accounts upto KMS 2016-17 have been received from the State Government.

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